

(c) if so, the action taken in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN) : (a) to (c) No communication has been sent by the Government of India to State Governments for submission of proposals for study on probable impact of climate change. No proposal has also been received from the Government of Gujarat in this regard. However, the Government of Gujarat has submitted proposals for undertaking research activity relating to climate change in Gujarat. The Government of Gujarat was advised to include these activities suitably in the State Action Plan on Climate Change.

Guidelines for Urban Waste Management

2048. DR. T.N SEEMA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether Government has issued any guidelines for urban waste management without causing environmental pollution;

(b) If so, the details thereof;

(c) whether Government has noticed the growing number of agitations in many rural parts of the country against providing land for waste disposal from neighbouring urban areas;

(d) if so, what technological and financial measures are proposed to be taken by Government in helping the urban local bodies in effective waste management; and

(e) whether there is any scheme for providing central assistance for waste management to urban local bodies ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN) : (a) to (e) Ministry of Environment and Forests has notified Municipal Solid Wastes (Management & Handling) Rules, 2000 and the Plastic Waste (Management and Handling Rule, 2011 to ensure proper collection, storage, segregation, transportation, processing and disposal of municipal solid waste including plastic waste. These Rules have provisions for plastic waste management, wherein municipal authority are responsible for setting up, operationalisation and coordination of the waste management system and for performing the associated functions such as collection, storage, segregation, transportation, processing and disposal of plastic waste. They are required to set up collection centers for plastic waste involving manufactures in line with the principle of extended producers responsibility and to ensure its channelisation to recyclers, create awareness and to ensure that open burning of plastic waste is not permitted. The landfills for municipal solid waste require environmental clearance under the Environment Impact Assessment Notification, 2006 from the State

Level Environment Expert Appraisal Authority. The notification prescribes undertaking of environmental impact assessment study and conduct of public hearing. Municipal Solid Wastes (Management & Handling) Rules, 2000 have, *inter alia*, suggested technologies for solid waste management. Ministry of Urban Development is implementing the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) and the project eligible of JNNURM assistance include environmental improvement and solid waste management.

Levy of Local Conservation Cess on Tour Operators in Wildlife Areas

2049. SHRI BAISHNAB PARIDA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether to address conflicting issues of wildlife *versus* tourism, Government has issued certain guidelines to develop and monitor the fragile ecosystem and cope with tourist pressure with emphasis on generation of local livelihood;

(b) if so, the details thereof ;

(c) whether it is proposed to involve locals in eco-tourism strategies while developing such projects;

(d) if so, the details thereof; and

(e) whether it is proposed to levy certain local conservation cess on private tour operators in these areas to garner resources ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN) : (a) to (c) a Committee has been constituted for finalizing the guidelines relating to eco-tourism in and around Protected Areas, which, *inter alia* includes welfare of local people.

Buy back of PSUs Shares

2050. SHRI M.P. ACHUTHAN : Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government has decided to allow cash-rich Public Sector Undertakings (PSUs) to buy back of the Centre's equity shares thereby Government can make up for the shortfall in the ₹40,000/- crore disinvestment target set for the current fiscal; and

(b) if so, the details of PSUs selected for the purpose and how much is expected to accrue from each of these companies ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): (a) On 01st March, 2012, the Cabinet Committee on Economic Affairs decided to take the economic reforms forward and accordingly :